

Central Administrative Tribunal
Principal Bench

C.P.No.394/97 in
O.A.No.2433/96

(12)

Hon'ble Mr. Justice K.M. Agarwal, Chairman
Hon'ble Shri R.K. Aahooja, Member(A)

New Delhi, this the 17th day of March, 1998

Ram Nath
s/o Shri Shiv Vrat Ram
Qr. No.466/2, Durga Gali
Mandavli Fazalpur
Delhi - 92. Applicant
(Applicant in person)

vs.

1. Shri Deepak Chatterjee
Secretary
Dept. of Chemicals & Petrochemicals
Shastri Bhavan
Rajinder Prashad Road
New Delhi - 1.
2. Shri A.K.Bishnol
Manager
Anuradha Canteen
Shastri Bhawan
Rajindra Prashad Road
New Delhi - 1. Respondents
(By Mrs. Pratima K. Gupta, Advocate)

O R D E R (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

The learned counsel for the respondents submits that the order of the Tribunal has been complied with. In support of her contention, she filed a copy of the order dated 16.3.1998 and a copy of the same is also supplied to the applicant in person.

2. In view of the aforesaid statement, the Contempt Petition has become infructuous. Accordingly, it is hereby dismissed as having become infructuous. Rule nisi stands discharged.

KM

(K.M.Agarwal)
Chairman

RKA
(R.K.Aahooja)
Member(A)

/rao/